

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1171
ANSWERED ON:12.12.2013
COMPUTERISATION OF LAND RECORDS
Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated a scheme for modernisation of land records which provides for a three-year roadmap for States to come on board a system of integrated and electronic land records;
- (b) if so, the details thereof; and
- (c) the implementation status thereof, State-wise?

Answer

MINISTER OF RURAL DEVELOPMENT
(SHRI LAL CHAND KATARIA)

(a) & (b): The Government of India in the year 2008-09 decided to implement a new and enhanced centrally sponsored scheme in the shape of National Land Records Modernization Programme (NLRMP) by merging two existing centrally sponsored schemes of Computerisation of Land Records (CLR) and Strengthening of Revenue Administration and Updating of Land Records (SRA&ULR). The main objective of the NLRMP is to develop a modern, comprehensive and transparent land records management system in the country. It proposes to computerize and integrate Land Records and Registration systems, so that we can have real time land records. District is the unit of the implementation under the NLRMP where all the activities under the programme will converge. All the districts in the country are proposed to be covered under the programme by the end of the 12th Five Year Plan.

(c): The implementation status of the NLRMP is annexed.